

**Loans to Weaker Sections by
Nationalised Banks**

5445. SHRI JAGANNATH PATT-
NAIK : Will the Minister of FINANCE
be pleased to state :

(a) the total amount of loans given to weaker sections of the society under DRDA schemes by the nationalised banks during the last one year ; and

(b) whether Government propose to continue the same till the end of current year ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI JAN-
ARDHANA POOJARY) : (a) and (b) Pres-
umably, the Hon'ble Member has desired to know the amount of loans given to weaker sections under the Integrated Rural Development programme (IRDP) being administered through the District Rural Development Agencies (DRDAs). According to information available, 37.47 lakh families have been provided term credit to the extent of Rs. 10 14.88 crore under IRDP during the year 1986-87. It has been envisaged that the IRDP would be continued during the remaining years of the 7th Five Year Plan with subsidy and credit linkages.

Imbalance in Indo-Japan Trade

5446. SHRIMATI JAYANTI PAT-
NIK : Will the Minister of COMMERCE
be pleased to state :

(a) whether Government have taken steps to reduce imbalance in Indo-Japan trade ;

(b) if so, the specific steps being taken to diversify trade with Japan ;

(c) the items which are being exported to Japan at present ;

(d) whether iron ore is one of them ;
and

(e) if so, the quantum of iron ore exported to Japan in last three years ?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI P.R.
DAS MUNSI) : (a) Yes, Sir.

(b) Efforts to improve the present trade gap with Japan include participation in trade fairs/exhibitions, buyer-seller

meets, exchange of delegations and product development with a view to diversify Indian exports to value added items.

(c) Diamonds, marine products, iron ore, coffee, finished leather and leather products, cotton ready-made garments, other ores and concentrates, chemicals, textiles, etc.

(d) Yes, Sir.

(e) Year (Qty. in million tonnes)

1984-85 16.596

1985-86 18.469

1986-87 18.443

(Provisional)

**Import of tea Under Advance Licen-
sing Scheme**

4547. SHRIMATI JAYANTI PAT-
NAIK : Will the Minister of COMMERCE
be pleased to state :

(a) whether Union Government have permitted the import of tea under the advance licensing scheme ;

(b) whether it is in order to boost the exports of packet tea ;

(c) if so, the response of tea exporters to this scheme ; and

(d) how many tea exporters have availed this scheme so far ?

THE MINISTER OF FINANCE AND
MINISTER OF COMMERCE (SHRI
NARAYAN DATT TIWARI) : (a) and (b)
No advance licence for import of tea has been issued so far. The licence cannot be granted as it will not involve substantial manufacturing activity which is a precondition for grant of licence under the advance licensing scheme.

(c) and (b) Do not arise.

Export Inspection Council

5448. SHRI G.M. BANATWALLA :
Will the Minister of COMMERCE be pleased to state :

(a) the members of the Export Inspection Council of India nominated for the year 1987 ;